

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No205
CP(IB)/234(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Tudor India Private Limited

.....Applicant

.....Respondent

Order delivered on 14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yashish Chandra, Adv., Mr. Varun Tikmani, Adv. &
Mr. Shivam Sharan, Adv.

For the Respondent :

ORDER

Learned Counsel for the corporate person appeared.

List for hearing on 30.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**